INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF LARGER BENCH CASE FIXED FOR INTIMATING THE PLACE OF SITTING AND FIXING THE DATE OF HEARING

FOR 15-OCTOBER 2026 (THURSDAY)

BEFORE **SHRI GEORGE GEORGE K, VICE-PRESIDENT, CHENNAI BENCHES**

BEFORE **SHRI SAKTIJIT DEY, VICE-PRESIDENT, MUMBAI BENCH**

BEFORE **SHRI SIDDHARTH NAUTIYAL, JUDICIAL MEMBER,**

AND **SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

AND **SHRI MAKARAND V MAHADEOKAR, ACCOUNTANT MEMBER**

COURT ROOM NO 1 AT 2.30 PM

WEBEX ID 26430725356 PASSWORD 2026

1-3	ITA	373 to 375/Bang/25	M/s. Asian Fab Tech Ltd.	Bangalore Bench
4-16	ITA	97 to 109/All/25	M/s. Jyoti Hospitals Pvt. Ltd.	Allahabad Bench
17	ITA	125/All/25	M/s. Jyoti Hospitals Pvt. Ltd.	Allahabad Bench
18-21	ITA	47 to 50/Alld/18	Hemant Kumar Sindhi	Allahabad Bench
22-25	CO	16 to 19/Alld/18	Hemant Kumar Sindhi	Allahabad Bench
26-32	IT(SS)	24 to 30/Alld/2018	Hemant Kumar Sindhi	Allahabad Bench
33-35	IT(SS)	172 to 174/Alld/18	M/s. H K Ventures Pvt. Ltd.	Allahabad Bench
36	ITA	48/Alld/23	M/s. Sunshine Infraestate Pvt. Ltd.	Allahabad Bench

Assistant Registrar
12-Oct-26